

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 110**  
**(IB)-552(PB)/2019**

**IN THE MATTER OF:**

Mr. Sujoy Bhattacharya ..... Petitioner/Applicant  
Vs.  
Tulsiani Constructions & Developers Pvt. Ltd. .... Respondent

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 04.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s) : Ms. Wamika Tehan & Mr. Shivank Diddi, Adv.  
For the Respondent : Mr. Simran Jyot Singh, Adv.

**ORDER**

List along with CP. No. (IB)-317(PB)/2019.

04.04.2019  
Ritu Sharma